

1	2	3	4	5	6
10.	Net Ball (W)	0	22	00	12
11.	Rugby 7s (M)	31	00	12	00
12.	Shooting	96	50	26	14
13.	Squash	15	12	05	05
14.	Table Tennis	20	17	05	05
15.	Tennis	20	20	05	05
16.	Weightlifting	32	24	08	07
17.	Wrestling	56	28	14	07
18.	EAD*	30	15	18	06
TOTAL:		681	476	249	175

*EAD : Elite Athletes with Disability

States included in PYKKA

†1484. SHRI RAGHUNANDAN SHARMA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) since State Mens Hockey Academy, Shooting Academy, Horse riding, Marshal Art Academy and Water Sports Academy have been started from 1st July, 2007 out of the earmarked games of Madhya Pradesh Government, whether Central Government also would provide certain percentage of amount to the State Government for running these sports academies; and

(b) the details of the new plan called Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) Plan prepared by Government of India and the names of States included in this Plan along with the structure of economic assistance being provided to be States under this Plan?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) The Ministry has no scheme under which central assistance can be extended to meet the recurring expenditure for sports academies like Men's Hockey Academy, Shooting Academy, Horse riding, Marshal Art Academy and Water Sports Academy.

(b) Government has, for the first time, introduced a centrally sponsored scheme with national coverage for the promotion of basic sports infrastructure and sports competitions in all village and block panchayats of the country. The Eleventh Five Year Plan outlay for this scheme, which was launched in the financial year 2008-09, is Rs. 1500 crore. The scheme envisage to cover around 2.50 lakh village panchayats and 6,400 block panchayats (including their equivalent units) in a phased manner over a period of 10 years at an annual coverage of 10%. The scheme is implemented through the State Governments/UTs Administrations.

†Original notice of the question was received in Hindi.

The following pattern of assistance has been adopted under the Scheme:—

Sl. No.	Component	Village Panchayat	Block Panchayat
1.	One-time Capital Grant (75:25 basis between Centre and State Governments; 90:10 basis in the case of special category States/North Eastern States. 100% central grant	Rs. 1 lakh	Rs. 5 lakh
2.	Annual Acquisition Grant	Rs. 10,000/-	Rs. 20,000/-
3.	Annual Operational Grant	Rs. 12,000/-	Rs. 24,000/-
4.	Annual Competition Grant		
	a. Block Level Competition	Rs. 50,000/-	
	b. District Level Competition	Rs. 3 lakh	
	c. State Level Competition	Rs. 10 lakh of State Rs. 5 lakh for Union Territory	
	d. National Level Competition	Rs. 70 lakh (Rs. 3.5 lakh per disciplines for 20 disciplines) to host state	
5.	Prize money for winners in the block and district level competitions		
	a. Block Level Competition	Rs. 25,000/-, Rs. 15,000/- and Rs. 5,000/- prize money for village panchayats securing first three positions;	
	b. District Level Competition	Rs. 50,000/-, Rs. 30,000/- and Rs. 10,000/- prize money for block panchayats securing first three positions;	
	c. North East Sports festival/games	As per admissible grant	

Financial assistance is provided to the State Government/Union Territory Administrations upon submission of proposals in the prescribed format and after completion of all the requisite formalities by them. During 2008-09, financial assistance amounting to Rs. 250.77 crore was sanctioned to 24 States for the creation of sports infrastructure in 22,854 villages and 601 block panchayats. Out of allocation of Rs. 92.00 crore in 2008-09 budget for this scheme, Rs. 92.00 crore was related to States. Budget allocation in 2009-10 is Rs. 160.00 crore, out of which Rs. 19.92 crore has, far , been released to States.